

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.306/08

Tuesday this the 15th day of July 2008

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

T.I.Sheela,
W/o.John K George,
Assistant Superintendent,
Kendriya Vidyalaya No.1,
Naval Base, Kochi – 682 004.
Residing at South Janatha Road, Palarivattom,
Kochi – 682 025, Ernakulam District.

...Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
No.18, Institutional Area,
Shahid Jeet Singh Marg,
New Delhi – 110 016.
2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, IIT Campus,
Chennai – 36.
3. The Education Officer,
Kendriya Vidyalaya Sangathan,
Est.III Section, No.18, Institutional Area,
Shahid Jeet Singh Marg, New Delhi – 110 016.
4. The Principal,
Kendriya Vidyalaya No.1,
Naval Base, Cochin – 4.

...Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

This application having been heard on 15th July 2008 the Tribunal on
the same day delivered the following :-

2.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

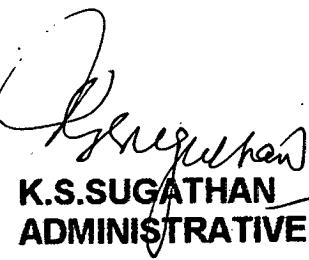
A counsel statement on behalf of the respondents has been filed wherein it has been stated as under :-

"4. However, it is respectfully submitted that the respondents reserve their right to take action against the applicant under the same provisions in the event the applicant is not joining the post within a reasonable time period. Since the applicant has expressed her willingness to join the transferred place and she is being informed to join the transferred place forthwith nothing survives in the O.A and therefore the O.A is liable to be dismissed as infructuous.

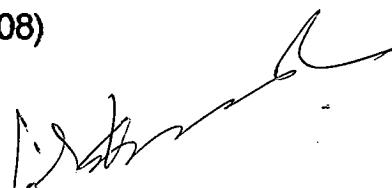
In the light of the above it is most humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the O.A as infructuous."

2. It has also been stated that the applicant has already joined on 7.7.2008 at the place where she stands transferred. In view of the above the O.A has become infructuous and the same is, therefore, closed.

(Dated this the 15th day of July 2008)



K.S.SUGATHAN
ADMINISTRATIVE MEMBER



K.B.S.RAJAN
JUDICIAL MEMBER

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